

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

9.

C.P. (IB)/814(MB)2020

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **25.11.2022**

NAME OF THE PARTIES:

Swastik Infra Logic India Pvt Ltd
Vs
Tna Readymix India Pvt Ltd

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Ms. Rita Yadav, Ld. Counsel for the Operational Creditor present. Ms. Anshree Koparkar, Ld. Counsel for the Corporate Debtor present.
2. Both sides submit that they are settling the matter. Time of three weeks is allowed for settling the matter and file settlement/withdrawal memo on the next date of hearing.
3. List this matter for reporting settlement on **12.01.2023**.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)